

1988	192
1989	351

(c) The information is as under:—

<i>Claims pending for the last</i>	<i>No. of claims</i>
1 year	175
2 years	49
3 years and more	29

(d) Specific instances of delay in settlement of claims, as and when brought to the notice of the Company, are looked into and appropriate action taken.

[*Translation*]

#### **Income Tax Pending Realisation**

5788. SHRI RESHAM LAL JANGDE: Will the Minister of FINANCE be pleased to state:

(a) the outstanding amount of Income tax to be recovered as on November, 1989 and March, 1990; and

(b) the total number and the total amount of Income tax evasion detected during 1989 and from January 1990 to March, 1990?

**THE MINISTER OF FINANCE (PROF. MADHU DANDAVATE):** (a) The total arrear and current demand of Income-tax (including Corporation Tax) outstanding at the end of November, 1989 was Rs. 4620.11 crores (provisional). The information for the month of March, 1990 is not available as yet.

(b) During the periods January, 1989 to December, 1989 and January, 1990 to March, 1990, the Income-tax Department conducted

4715 and 1266 searches resulting in seizure of prima-facie unaccounted assets worth Rs. 114.42 crores and Rs. 49.15 crores respectively.

[*English*]

#### **Setting up of A.F.M. Radio Station in Mahe, Pondicherry**

5789. SHRIRAMESH CHENNITHALA: Will the Minister of INFORMATION AND BROADCASTING be pleased to state whether Government propose to set up a F.M. Radio Station in Mahe (Union Territory of Pondicherry) in the current financial year?

**THE MINISTER OF INFORMATION AND BROADCASTING AND PARLIAMENTARY AFFAIRS (SHRI P. UPENDRA):** No, Sir.

#### **Opening of Bank Branches in West Bengal**

5790. SHRI BASUDEB ACHARIA: Will the Minister of FINANCE be pleased to state:

(a) whether a number of licences for opening branches in rural and semi-urban areas of West Bengal are pending with the nationalised banks; and

(b) the number of licences for opening branches of banks in the State granted during 1989-90?

**THE MINISTER OF FINANCE (PROF. MADHU DANDAVATE):** (a) and (b). Under the Branch Licensing Policy (1985-90), a total of 690 centres were allotted to banks (including RRBs) for opening of branches in West Bengal. According to the latest information available with RBI, 476 centres were opened upto the 31st of March, 1990. The validity period of pending licences has been extended upto 30th September, 1990, to ensure that bank branches are opened at all